### GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 293 TO BE ANSWERED ON FEBRUARY 05, 2019

#### **DPRs OF AMARAWATI**

#### No. 293. SHRI JAYADEV GALLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Ministry has received Detailed Project Reports (DPRs) of Amaravati Government Complex and Associated Infrastructure amounting to Rs. 39,937 crore from the State Government of Andhra Pradesh from NITI Aayog for comments and if so, the details thereof;
- (b) whether the Ministry has submitted its comments to NITI Aayog; and
- (c) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a)to(c): A proposal of Rs.39,937 crores for Amaravati Government Complex and Other Essential Infrastructure in the Capital City of Amaravati was received in the Ministry of Housing and Urban Affairs for comments, from the NITI Aayog. The Ministry of Housing and Urban Affairs has conveyed its comments to NITI Aayog.

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